

# Parliament Session Wrap

## Winter Session – November 16 to December 16, 2016

### Bills Passed by Parliament during the Winter Session

Short Title	Key Objectives
*#The Taxation Laws (Second Amendment) Bill, 2016	Introduces a scheme under which taxpayers may declare undisclosed income. On this income, 49.9% of tax and penalties will be levied, and a further 25% will be locked in an interest free deposit for four years. Also, increases the tax and penalty on possession of undisclosed income found during searches by tax authorities.
The Rights of Persons with Disabilities Bill, 2014	Replaces the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995 and expands the types of disabilities that are eligible for entitlements.
*#The Appropriation (No. 3) Bill, 2015	Authorises expenditure from the Consolidated Fund of India.
*#The Appropriation (No. 4) Bill, 2015	Authorises expenditure from the Consolidated Fund of India.

\*These Bills were introduced during Winter Session, 2016.

# Bills passed as Money Bills by Lok Sabha, and will be deemed to be passed by Rajya Sabha.

### Government Bills introduced during the Winter Session and Pending

Short Title	Key Objectives	Introduced on	Status
The Merchant Shipping Bill, 2016	Consolidates the law relating to merchant shipping to ensure compliance with international treaties.	16 Dec 2016 Lok Sabha	Pending
The Major Port Authorities Bill, 2016	Provides for regulation and operation of major ports and vests the management of such ports in the Boards of Major Port Authorities.	16 Dec 2016 Lok Sabha	Pending
The Payment of Wages (Amendment) Bill, 2016	Removes need for authorisation for payment of wages by cheque or through a bank account. Government can specify establishments where wages are to be paid in the above modes.	15 Dec 2016 Lok Sabha	Pending
The Constitution (Scheduled Castes and Scheduled Tribes) Orders (Amendment) Bill, 2016	Includes certain communities in the list of Scheduled Tribes in Assam, Chhattisgarh, Jharkhand, Tamil Nadu and Tripura and removes a community from the list of Scheduled Tribes in Jharkhand.	14 Dec 2016 Lok Sabha	Pending
The National Institutes of Technology, Science Education and Research (Second Amendment) Bill, 2016	Incorporates the Indian Institute of Science Education and Research at Tirupati and Berhampur.	9 Dec 2016 Lok Sabha	Pending
The Surrogacy (Regulation) Bill, 2016	Prohibits commercial surrogacy and lays down the conditions under which surrogacy is permitted and eligibility criteria for the intending couple.	21 Nov 2016 Lok Sabha	Pending
The Admiralty (Jurisdiction and Settlement of Maritime Claims) Bill, 2016	Consolidates the existing laws on civil matters of admiralty jurisdiction of courts, admiralty proceedings on maritime claims, and arrest of ships.	21 Nov 2016 Lok Sabha	Pending

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

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**December 16, 2016**

## Government Bills Pending from Earlier Sessions of Parliament

LOK SABHA		
Short Title	Introduced on	Status
<a href="#">The Factories (Amendment) Bill, 2016</a>	9 Aug 2016	Passed by Lok Sabha on 9 Aug 2016, Pending in Rajya Sabha
<a href="#">The Motor Vehicles (Amendment) Bill, 2016</a>	9 Aug 2016	Standing Committee granted time upto the last day of the Winter Session, 2016
<a href="#">The Employee's Compensation (Amendment) Bill, 2016</a>	5 Aug 2016	Passed by Lok Sabha on 10 Aug 2016, Pending in Rajya Sabha
<a href="#">The Transgender Persons (Protection of Rights) Bill, 2016</a>	2 Aug 2016	Standing Committee granted time upto 6 Mar 2017
<a href="#">The High Courts (Alteration of Names) Bill, 2016</a>	19 Jul 2016	Not referred to Standing Committee
<a href="#">The Citizenship (Amendment) Bill, 2016</a>	19 Jul 2016	Joint Parliamentary Committee granted time upto the first day of last week of Budget Session, 2017
<a href="#">The Companies (Amendment) Bill, 2016</a>	16 Mar 2016	Standing Committee Report on 7 Dec 2016
<a href="#">The Enemy Property (Amendment and Validation) Bill, 2016</a>	08 Mar 2016	Passed by Lok Sabha on 09 Mar 2016, Select Committee Report on 6 May 2016
<a href="#">The Consumer Protection Bill, 2015</a>	10 Aug 2015	Standing Committee Report on 26 Apr 2016
<a href="#">The Whistle Blowers Protection (Amendment) Bill, 2015</a>	11 May 2015	Passed by Lok Sabha on 13 May 2015, Pending in Rajya Sabha
<a href="#">The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Second Amendment) Bill, 2015</a>	11 May 2015	Joint Parliamentary Committee granted time upto the last day of the Budget Session, 2017
<a href="#">The Micro, Small and Medium Enterprises Development (Amendment) Bill, 2015</a>	20 Apr 2015	Standing Committee Report on 5 Aug 2015
<a href="#">The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Amendment) Bill, 2015</a>	24 Feb 2015	Passed by Lok Sabha on 10 Mar 2015, Pending in Rajya Sabha
<a href="#">The Electricity (Amendment) Bill, 2014</a>	19 Dec 2014	Standing Committee Report on 7 May 2015
<a href="#">The Lokpal and Lokayuktas and other related Laws (Amendment) Bill, 2014</a>	18 Dec 2014	Standing Committee Report on 7 Dec 2015
<a href="#">The Factories (Amendment) Bill, 2014</a>	7 Aug 2014	Standing Committee Report on 22 Dec 2014
RAJYA SABHA		
Short Title	Introduced on	Status
<a href="#">The Maternity Benefits (Amendment) Bill, 2016</a>	11 Aug 2016	Passed by Rajya Sabha on 10 Mar 2015, Pending in Lok Sabha
<a href="#">The Homoeopathy Central Council (Amendment) Bill, 2015</a>	6 May 2015	Standing Committee Report on 30 July 2015
<a href="#">The Tribunals, Appellate Tribunals and Other Authorities (Conditions of Service) Bill, 2014</a>	19 Feb 2014	Standing Committee Report on 26 Feb 2015
<a href="#">The Waqf Properties (Eviction of Unauthorised Occupants) Bill, 2014</a>	18 Feb 2014	Standing Committee Report on 12 Aug 2015
<a href="#">The Human Immunodeficiency Virus and Acquired Immune Deficiency Syndrome (Prevention and Control) Bill, 2014</a>	11 Feb 2014	Standing Committee Report on 29 Apr 2015
<a href="#">The Assam Legislative Council Bill, 2013</a>	10 Dec 2013	Standing Committee Report on 17 Feb 2014
<a href="#">The Readjustment of Representation of Scheduled Castes and Scheduled Tribes in Parliamentary and Assembly Constituencies (Third) Bill, 2013</a>	10 Dec 2013	Standing Committee Report on earlier version of the Bill on 2 May 2013
<a href="#">The Delhi Rent (Repeal) Bill, 2013</a>	29 Aug 2013	Not referred to Standing Committee
<a href="#">The Nalanda University (Amendment) Bill, 2013</a>	26 Aug 2013	Standing Committee Report on 17 Dec 2013
<a href="#">The Indian Medical Council (Amendment) Bill, 2013</a>	19 Aug 2013	Standing Committee Report on 20 Nov 2013
<a href="#">The Prevention of Corruption (Amendment) Bill, 2013</a>	19 Aug 2013	Standing Committee Report on 6 Feb 2014, Rajya Sabha Select Committee Report on 12 Aug 2016

Short Title	Introduced on	Status
<a href="#">The Mental Health Care Bill, 2013</a>	19 Aug 2013	Standing Committee Report on 20 Nov 2013, Passed by Rajya Sabha on 8 Aug 2016, Pending in Lok Sabha
<a href="#">The Registration (Amendment) Bill, 2013</a>	8 Aug 2013	Standing Committee Report on 8 May 2015
<a href="#">The Rajasthan Legislative Council Bill, 2013</a>	6 Aug 2013	Standing Committee Report on 9 Dec 2013
<a href="#">The Employment Exchanges (Compulsory Notification of Vacancies) Amendment Bill, 2013</a>	22 Apr 2013	Standing Committee Report on 7 Feb 2014
<a href="#">The Building and Other Construction Workers Related Laws (Amendment) Bill, 2013</a>	18 Mar 2013	Standing Committee Report on 15 Mar 2014
<a href="#">The North Eastern Council (Amendment) Bill, 2013</a>	11 Mar 2013	Standing Committee Report on 30 May 2013
<a href="#">The Indecent Representation of Women (Prohibition) Amendment Bill, 2012</a>	13 Dec 2012	Standing Committee Report on 24 Sep 2013
<a href="#">The Armed Forces Tribunal (Amendment) Bill, 2012</a>	13 Aug 2012	Standing Committee Report on 20 Mar 2013
<a href="#">The Tamil Nadu Legislative Council (Repeal) Bill, 2012</a>	4 May 2012	Not referred to Standing Committee
<a href="#">The National Commission for Human Resources for Health Bill, 2011</a>	22 Dec 2011	Standing Committee Report on 30 Oct 2012
<a href="#">The Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Bill, 2011</a>	18 Aug 2011	Standing Committee Report on 20 Dec 2011
<a href="#">The Mines (Amendment) Bill, 2011</a>	23 Mar 2011	Standing Committee Report on 20 Dec 2011
<a href="#">The Architects (Amendment) Bill, 2010</a>	31 Aug 2010	Standing Committee Report on 24 Jan 2011
<a href="#">The Telecom Regulatory Authority of India (Amendment) Bill, 2008</a>	15 Dec 2008	Standing Committee Report on 16 Feb 2009
<a href="#">The Pesticide Management Bill, 2008</a>	21 Oct 2008	Standing Committee Report on 18 Feb 2009
<a href="#">The Private Detective Agencies (Regulation) Bill, 2007</a>	13 Aug 2007	Standing Committee Report on 13 Feb 2009
<a href="#">The Seamen's Provident Fund (Amendment) Bill, 2007</a>	3 May 2007	Standing Committee Report on 5 Sep 2007
<a href="#">The Indian Medicine and Homoeopathy Pharmacy Bill, 2005</a>	12 Aug 2005	Standing Committee Report on 28 Jul 2006
<a href="#">The Indian Medicine Central Council (Amendment) Bill, 2005</a>	23 Mar 2005	Standing Committee Report on 29 Jul 2005
<a href="#">The Homoeopathy Central Council (Amendment) Bill, 2005</a>	23 Mar 2005	Standing Committee Report on 29 Jul 2005
<a href="#">The Seeds Bill, 2004</a>	9 Dec 2004	Standing Committee Report on 28 Nov 2006
<a href="#">The Provisions of the Municipalities (Extension to the Scheduled Areas) Bill, 2001</a>	30 Jul 2001	Standing Committee Report on 9 Dec 2003
<a href="#">The Delhi Rent (Amendment) Bill, 1997</a>	28 Jul 1997	Standing Committee Report on 21 Dec 2000
<a href="#">The Constitution (79<sup>th</sup> Amendment) Bill, 1992</a>	22 Dec 1992	Standing Committee Report on 22 Mar 1995
<a href="#">The Participation of Workers in Management Bill, 1990</a>	30 May 1990	Standing Committee Report on 18 Dec 2001
<a href="#">The Indian Medical Council (Amendment) Bill, 1987</a>	26 Aug 1987	Joint Committee Report on 28 Jul 1989

## Government Bill withdrawn during the Budget Session

Short Title	Reason for Withdrawal	Withdrawn on
<a href="#">The Merchant Shipping (Amendment) Bill, 2015</a>	Replaced by a new Bill	16 Dec 2016

Sources: Bulletins of Rajya Sabha and Lok Sabha; PRS.

## Status of Government Bills

Bills pending before session	55
Bills introduced during session	10
Bills passed during session	4
Bills withdrawn during session	1
Bills pending at the end of session	60

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